

(xxiii) The reorganisation programme of primary societies should be completed by the end of the Fifth Plan.

The report of the Team is being placed for consideration before the forthcoming Conference of Ministers of Cooperation.

As regards long-term credit, the disbursement of fresh loans is linked according to recoveries according to a formula. This is intended to encourage efforts at improving the recovery position. With a view to create a climate congenial for accelerating recoveries and introduce operational efficiency of the land development banks, the All India Central Land Development Banks Cooperative Federation has, at the instance of the Government of India, advised the State Cooperative Land Development Banks to induct suitable experts on their management.

The Reserve Bank of India has appointed a Committee on the working of the land development banks and one of the terms of reference of this Committee is "to examine the position of overdues in the land development banks and analyse the causes thereof and suggest measures, administrative and legislative, for preventing their reoccurrence". The Committee is expected to submit its report by the end of this year.

Stoppage of long distance bus routes

*90. SHRIMATI SAVITA BEHEN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the Central Government have asked the State Governments to stop opening new long-distance bus routes and to restrict the existing ones as well as the number of buses on feeder roads with a view to affecting economy in fuel consumption;

(b) whether Government have taken into consideration the fact that with the increase in the price of petrol and oil-products; there is an increase in pressure on public transport; and

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(c) if so, what steps have been taken to ensure that adequate transport facilities are available, in view of the increased pressure on the public transport?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMLAPATI TRIPATHI): (a) Yes, Sir.

(b) and (c) There has been pressure on public transport mainly in metropolitan cities, following the shift from 'personalised' transport, in the wake of rise in price of petrol and curbs on its consumption. Special financial assistance is proposed to be given to Transport Undertakings in metropolitan cities for implementation of short-term proposals for strengthening and improvement of bus services which are expected to give quick benefits.

Use of residential buildings in Defence Colony, New Delhi for commercial purposes

138. SHRI KHURSHED ALAM KHAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that some residential buildings in Defence Colony in New Delhi are being used for commercial purposes; and

(b) if so, what steps are proposed to be taken by Government to prevent unauthorised use of residential buildings?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) Yes, Sir.

(b) Action is taken against the defaulting lessees by the Land and Development Officer for breach of the terms of the lease. The Municipal Corporation of Delhi also take appropriate action under the Delhi Municipal Corporation Act. In addition the Delhi Development Authority take penal action under the Delhi Development Act.